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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.03.2012

OA No.189/2012

Mr. S.S. Ola, Counsel for applicant.

The applicant has filed this OA praying for an order or direction that the respondents be directed to sympathetically considered the representation of the applicant dated 23.02.2012 (Annexure A/1) regarding his transfer in Kendriya Vidyalaya, Jaipur.

Having considered the submissions made by the learned counsel for the applicant and on perusal of the documents on record, I direct the respondents to consider and decide the representation of the applicant dated 23.02.2012 (Annexure A/1) within a period of two months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, the applicant is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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